Complaints against police personnel for failure to register FIR

- 357. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) number of complaints received against police personnel for failure to register FIR on women's complaint alleging sexual offences including rape, trafficking, and/or criminal assault, as specified under Section 166A of the IPC, State-wise for 2017 and 2018:
- (b) whether this data is available in public domain, if so, details thereof, if not, reasons therefor and when this data will be made available;
 - (c) reasons behind police not registering such FIRs;
 - (d) details of action taken against such police personnel; and
- (e) whether police not registering FIRs is reason why some women prefer not to approach them and many crimes go unreported?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (e) Police and Public Order are State subjects as per the seventh schedule of the Constitution of India. Specific data pertaining to complaints received and cases registered for failure to register First Information Report (FIR) on receiving complaints from women alleging sexual offences including rape, trafficking and/or criminal assault, as specified under section 166 A of the Indian Penal Code, is not maintained centrally.

Panic button for females in distress

- 358. SHRI KAPIL SIBAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether panic button for females in distress was to be made functional across the country by January 2016, if so, the details thereof, if not, any timeline was proposed on the introduction of this idea;
- (b) whether this system has been introduced, if so, the details thereof and if not, the reasons for delay;
- (c) whether the Ministry of Women and Child Development has requested the Ministry of Home Affairs to get this system effective on pan India basis, if so, details regarding the communication between the Ministries; and

(d) any possibility regarding the misuse of this system, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The Government has mandated that mobile phones sold in India will come with a dedicated panic button that can be used by a person, including females, in distress. The Department of Telecommunications has issued a Gazette notification dated 22nd April 2016 for inclusion of panic button in all new mobile phones handsets with effect from 1st January 2017. The implementation date was subsequently extended to 28th February 2017. The Ministry of Home Affairs is implementing a project namely, Emergency Response Support System (ERSS) under Nirbhaya Fund scheme, with the objectives providing a single number 112 based emergency support services, which could be accessed through panic button in mobile phone. Emergency Response Centers in States/UTs will respond to distress calls through computer aided dispatch support system. The project has been devised in coordination with the Ministry of Women and Child Development under Nirbhaya Fund scheme. An all-India launch was requested by Ministry of Women and Child Development vide letter dated 28 November 2018. Launch of ERSS is taking place State/Union Territory wise based on readiness of the State/ Union Territory. As on date, ERSS has commenced in the States of Himachal Pradesh and Nagaland in November and December, 2018 respectively.

(d) ERSS has an overlay of check mechanism in the system to prevent any misuse.

DPR on setting up of Greyhounds Training Centre in Andhra Pradesh

- 359. SHRI Y. S. CHOWDARY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has received Detailed Project Report (DPR) from Andhra Pradesh Government to set up Greyhounds Training Centre in the State; and
 - (b) if so, the details thereof and the status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Government of Andhra Pradesh submitted a Detailed Project Report (DPR) to set up a state-of-the-art Greyhounds Training Centre in Andhra Pradesh in August 2016.